

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 01/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/344/ (IB)/2017
NAME OF THE PETITIONER(S) : POLYSET PLASTICS LTD
NAME OF THE RESPONDENT(S) : S&S INDUSTRIES & ENTERPRISES LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

R.S. Varadarajan

R.S. hmy

ORDER

Shri R S Varadarajan, counsel for petitioner present and submitted that they are not pressing the petition. The same has been endorsed by the counsel for petitioner. The matter is dismissed as withdrawn.


(K. Anantha Padmanabha Swamy)
Member (Judicial)